

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: SHREE AMBIKA SUGARS LIMITED Date of Commencement of Liquidation: 20-06-2022; List of Stakeholders as on Date: 19-08-2022; Name of IP: Mr. Anurag Goel; Process Number: 1; Last 5 digit of registration number: 11460

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		63037989		63037989				NA
2	Liquidation costs incurred till date		2330186		2330186				NA
3	Secured financial creditors	11	14089115123.23	10	13720397739.20		287086744.03	81630640	Annexure 3
4	Unsecured financial creditors	3	1366544847.61	3	1325186255.86			41358591.75	Annexure 4
5	Operational creditors (Workmen)	437	437743701.26	437	77516967.22		360226734.04		Annexure 5
6	Operational creditors (Employees)	82	98618265	63	21578154		77040111		Annexure 6
7	Operational creditors (Government Dues)	7	933190829	7	933190829				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	8691	897501585.12	8686	545211683		251977048.12	100312854	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	891507367.78	2	175320320		526726741	189460306.78	Annexure 9
Total		9233	18779589894	9208	16863770123.28	0	1503057378.19	412762392.53	